

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.02.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 2439 of 2020 in Contempt Case (AT) No. 04 of 2020 in Comp. App. (AT) (Ins) No. 1181 of 2019	Yogesh Kumar Gupta Vs. Global Fragrances Pvt. Ltd. & Ors.	Vinod Chaurasia	Aditya Sharma

**10:45 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt. Ltd.	Gautam Singh	D.P. Chaturvedi
<b>3.</b>	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	Dhritiman Bhattacharya-R1
<b>4.</b>	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
<b>5.</b>	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
<b>6.</b>	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.  <b>With</b>	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3

7.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3
8.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullabhoy-R2 to R4

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 575 of 2019  <b>Part Heard</b>	Enforcement Directorate. Vs. Manoj K. Agarwal & Ors.  <b>With</b>	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2 Kumar Sumit-R3
10.	Comp. App. (AT) (Ins) No. 576 of 2019  <b>Part Heard</b>	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1 Shambo Nandy-R2
11.	Comp. App. (AT) (Ins) No. 809 of 2020	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shambo Nandy-R2 T.V.L. Narsimha Rao-RP
12.	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5

**12:30 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Order**

13.	I.A. No. 2664 & 2665 of 2020 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank Vs. Sterling Biotech Limited (Through Liquidator) & Ors.	Siddharth Sharma Aayush Agarwala	Tushar Gujjar
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**